

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

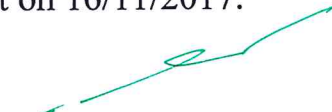
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA)No. 73/BB/2017	-	For compliance of office objections raised by registry	230/232	Accord Software & Systems Pvt. Ltd. & 2 Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	<i>Shreyas A</i> <i>for VGB Associates</i> <i>9036118414</i>	<i>Petitioner</i>	<i>Shreyas</i>

ORDER

Counsel for Petitioner is Present. He has filed Affidavit stating that, objections are complied. He has also filed scrutiny of objections memo for compliance of objections along with index. Registry to verify and put up. List it on 16/11/2017.


Member (T)


Member (J)